

**Central Administrative Tribunal  
Principal Bench**

**OA No. 3165/2017**

New Delhi, this the 28<sup>th</sup> day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Sushma Rani, Age 36 years (M-9953297489)  
D/o Sh. Jagdish Chander  
R/o H.No. 393, VPO- Mitrao  
New Delhi – 110043.

....Applicant

(By Advocate : Mr. Yashpal Rangi)

Versus

Govt. of NCT of Delhi & Ors, through its :

1. Secretary  
Urban Development & Director of Local Bodies  
Govt. of NCT of Delhi  
9<sup>th</sup> Level 'C' Wing, Delhi Secretariat  
New Delhi - 110002.
2. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Secretary  
FC-18, Institutional Area, Karkardooma, Delhi-110092.
3. North Delhi Municipal Corporation  
Through its Commissioner  
Head Quarter, Dr. S.P.M. Civic Centre  
Minto Road, New Delhi - 110002.
4. South Delhi Municipal Corporation  
Through its Commissioner  
Head Quarter, Dr. S.P.M. Civic Centre,  
Minto Road, New Delhi - 110002.
5. East Delhi Municipal Corporation  
Through its Commissioner  
419, Udyog Sadan Patparganj Industrial Area  
New Delhi – 110 092.

....Respondents

(None)

**ORDER (ORAL)****Ms. Nita Chowdhury, Member (A):**

On the first date itself, the applicant was granted interim relief to apply for the post in question and participate in the examination.

2. Today, learned counsel for applicant is present and quite fairly stated that she has not qualified the examination in question. Hence, nothing further remains to be decided in this OA and the same is accordingly dismissed. There shall be no order as to costs.

**(S.N. Terdal)  
Member (J)**

**(Nita Chowdhury)  
Member (A)**

/anjali/